

ITEM NO.1501

COURT NO.5

REVISED
SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4222/2020

RAJENDRA NAROTTAMDAS SHETH & ANR.

Appellant(s)

VERSUS

CHANDRA PRAKASH JAIN & ANR.

Respondent(s)

([HEARD BY HON. L. NAGESWARA RAO, HON. B.R. GAVAI AND HON. B.V. NAGARATHNA, JJ.]
(IA No.135350/2020-EX-PARTE STAY)

Date : 30-09-2021 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Nalin Tripathi, Adv.
Mr. Nishank Tripathi, Adv.
Mr. Piyush Vashista, Adv.
Mr. Himanshu Shekhar Tripathi, Adv.
Mr. Abhikalp Pratap Singh, AOR

For Respondent(s)/ Mr. Rajesh Srivastava, AOR
R-1

R-2 Mr. G. N. Reddy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice L. Nageswara Rao pronounced the Reportable Judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice B.R. Gavai and Hon'ble Ms. Justice B.V. Nagarathna.

The appeal is dismissed in terms of the Signed Reportable Judgment. Pending application(s), if any, shall stand disposed of.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master

(Signed Reportable Judgment is placed on the file)

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CORAM :

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HON'BLE MR. JUSTICE SANJIV KHANNA

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